

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).22265 / 2007

(From the judgement and order dated 17/09 / 2 007 in CM W P No.44387 / 2007 of The H I G H C O U R T O F J U D I C A T U R E AT ALL A H A B A D)

B A L G O P A L M A H E S H W A R I & O R S.

Petitioner(s)

V E R S U S

S A N J E E V K U M A R G U P T A

Respondent(s)

(With appln(s) for stay, exemption from filing O.T. and prayer for interim relief and office report)

Date: 23/02 / 2 009 This Petition was called on for hearing today.

C O R A M :

H O N ' B L E M R. J U S T I C E T A R U N C H A T T E R J E E
H O N ' B L E M R. J U S T I C E H . L . D A T T U

For Petitioner(s) Mr. Anis Ahmed Khan, Adv.
Mr. Shoaib Ahmad Khan, Adv.

For Respondent(s) Ms. Pinky Anand, Sr. Adv.
Mr. D.N. Goburdhan, Adv.
Ms. Geeta Luthra, Adv.
Mr. Rakesh Mittal, Adv.

UPON hearing counsel the Court made the following

O R D E R

List for final disposal on any non-miscellaneous day in last week of April, 2009.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master